

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2979
ANSWERED ON:22.12.2003
PENDING CASES OF P.F. IN GUJARAT
SAVSHIBHAI MAKWANA

Will the Minister of LABOUR be pleased to state:

- (a) the number of pending applications for withdrawal of PF in Gujarat during the period 2002-03, month-wise;
- (b) the reasons for pendency; and
- (c) the steps being taken for early clearance of these applications?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a): Number of pending applications for withdrawal of Provident Fund in Gujarat for the period 2002-2003, month-wise is given at Annexure.

(b): The reason for delay in settlement of cases is on account of non-remittance of contribution/non-submission of returns by the employer, non-submission of completed forms by members and lengthy settlement procedures.

(c): Regular monitoring is being done for early clearance of the withdrawal applications.

Annexure

Statement of withdrawal of P.F. in Gujarat for the period 2002-03, Month-wise.

Months Total Workload Claims processed Claims Pending
& disposed

April-02	40082	10783	29299
May-02	41504	14884	26620
June-02	35656	9875	25781
July-02	38563	15357	23206
August-02	36662	15496	21166
September-02	34202	20689	13513
October-02	29218	17349	11869
November-02	21012	8266	12746
December-02	27478	11431	16047
January-03	32995	18526	14469
February-03	26533	14929	11604
March-03	18553	16174	2379